

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W. P. (C) No. 6254 of 2005

M. N. Dastur & Company (P) Ltd. Petitioner(s)

Versus

Employee's State Insurance Corporation & Ors. Respondent(s)

.....
CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

.....
For the Petitioner(s) : Mr. Indrajit Sinha, Advocate

Mr. Ankit Vishal, Advocate.

For the Respondent(s) : Ms. Rishi Bharti, Advocate

.....

09 / 08.09.2021. Heard, learned counsel for the petitioner, Mr. Indrajit Sinha assisted by learned counsel, Mr. Ankit Vishal and learned counsel, Ms. Rishi Bharti on the instruction of learned counsel for the respondent, Mr. Ashutosh Anand.

On the joint prayer of the parties, list this case on 15.09.2021.

(Kailash Prasad Deo, J.)

Sandeep/